

Annexure – 8- Name of the corporate debtor: Parsvnath Developers Limited . ; Date of commencement of CIRP: 30.04.2026; List of creditors as on : 31.07.2026																
List of operational creditors other than Workmen, Employees and Government dues) (Amount in₹)																
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of voting share in CoC	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt(Email/Speed Post)	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?							
1	Parsvnath City Cooperative Rehwası Society-UJJAIN		27-05-2026 /27-05-2026	9,34,00,000.00	-	NA	-	-	no	-	-	-	-	-	9,34,00,000.00	
2	T R Chadha & Co LLP		22-05-2026	16,80,151.00	11,63,330.00	NA	-	-	no	-	-	-	-	-	5,16,821.00	
3	Rimpi Jain & Associates		20-05-2026 /22-05-2026	58,300.00	52,470.00	NA	-	-	no	-	-	-	-	-	5,830.00	
4	BSE Limited		20-05-2026 /22-05-2026	5,53,815.00	5,02,200.00	NA	-	-	no	-	-	-	-	-	51,615.00	
5	P. Jain & Company, Chartered Accountants		25-05-2026/26-05-2026	2,09,59,756.00	2,08,33,758.00	NA	-	-	no	-	-	-	-	-	1,25,998.00	
6	Maruti Enginerring Services		27.05.2026	19,74,633.00	-	NA	-	-	no	-	-	-	-	-	19,74,633.00	
7	Devender Kumar		27.05.2026	18,18,654.00	-	NA	-	-	no	-	-	-	-	-	18,18,654.00	
8	Wisescan Engineering		27.05.2026	4,16,37,002.00	-	NA	-	-	no	-	-	-	-	-	4,16,37,002.00	
9	Garrison Securitas Limited		27.05.2026	3,97,166.00	3,69,973.00	NA	-	-	no	-	-	-	-	-	27,193.00	
10	UHBVN-PANCHKULA		21.05.2026	3,46,51,004.00	-	NA	-	-	no	-	-	-	-	-	3,46,51,004.00	
11	Rudransh Bahri Prop. Of Effort Management Services (PANCHKULA) SECURITY SERVICES		26.05.2026	18,01,510.00	-	NA	-	-	no	-	-	-	-	-	18,01,510.00	
12	Parsvnath Estate Resident Welfare Association		26.05.2026	2,23,50,443.00	-	NA	-	-	no	-	-	-	-	-	2,23,50,443.00	
13	Delhi Metro Rail Corporation LTD-Shadhara		27.05.2026	5,14,13,426.00	-	NA	-	-	no	-	-	-	-	-	5,14,13,426.00	
14	Delhi Metro Rail Corporation LTD-Seelampur		27.05.2026	26,74,72,153.00	-	NA	-	-	no	-	-	-	-	-	26,74,72,153.00	
15	Delhi Metro Rail Corporation LTD-Inderlok		27.05.2026	37,92,212.00	-	NA	-	-	no	-	-	-	-	-	37,92,212.00	
16	Delhi Metro Rail Corporation LTD-Subash Nagar		27.05.2026	17,85,00,000.00	-	NA	-	-	no	-	-	-	-	-	17,85,00,000.00	
17	Delhi Metro Rail Corporation LTD-Akshardham		27.05.2026	21,93,46,835.00	-	NA	-	-	no	-	-	-	-	-	21,93,46,835.00	
18	DMRC-Bhai Veer Singh Marg Commercial Complex		27.05.2026	5,00,57,629.00	-	NA	-	-	no	-	-	-	-	-	5,00,57,629.00	
19	DMRC-Property Development contract within Station Box at Inderlok Metro Station Phase-1		27.05.2026	7,71,89,474.00	-	NA	-	-	no	-	-	-	-	-	7,71,89,474.00	
20	DMRC-Property Development contract within Station Box at Kashmere Gate Metro Station, Line-1		27.05.2026	16,97,11,818.00	-	NA	-	-	no	-	-	-	-	-	16,97,11,818.00	
21	DMRC-Property Development contract within Station Box at Tis Hazari Metro Station, Line-1		27.05.2026	1,13,33,967.00	-	NA	-	-	no	-	-	-	-	-	1,13,33,967.00	
22	DMRC-Property Development contract within Station Box at Seelampur Metro Station, Line-1		27.05.2026	33,42,086.00	-	NA	-	-	no	-	-	-	-	-	33,42,086.00	
23	DMRC-Property Development contract at plot outside Welcome Metro Station, Line-1		27.05.2026	84,32,82,274.00	-	NA	-	-	no	-	-	-	-	-	84,32,82,274.00	
24	Anurag Yadav		30.05.2026	2,21,200.00	1,69,200.00	NA	-	-	no	-	-	-	-	-	52,000.00	
25	Deepak Marbles		06.06.2026	3,46,563.75	3,32,133.00	NA	-	-	no	-	-	-	-	-	14,430.75	
26	Chandra Wadhwa & Co		09.06.2026	4,93,550.00	4,02,300.00	NA	-	-	no	-	-	-	-	-	91,250.00	
27	RAJESH KUMAR JAIN (Proprietor) of Jain Property & Builders		12.06.2026	1,04,65,714.00	1,01,48,610.00	NA	-	-	no	-	-	-	-	-	3,17,104.00	
28	M/S Gopal Builder		13.06.2026	15,45,000.00	15,45,000.00	NA	-	-	no	-	-	-	-	-	-	
29	Superintending Engineer (O&M) Madhya Pradesh Pashchim Kshetra, Vidyut Vitran CO. LTD		16-06-2026	3,64,71,740.00	3,45,21,472.00	NA	-	-	no	-	-	-	-	-	19,50,268.00	

30	M/s Aldowin Industries Pvt. Ltd.	17-06-2026	86,27,571.00	27,97,234.00	NA	-	-	no	-	-	-	-	58,30,337.00
31	Shivam Diesel Power	17-06-2026	5,00,517.00	4,71,482.00	NA	-	-	no	-	-	-	-	29,035.00
32	Jaishree Traders	18-06-2026	2,52,637.00	2,52,637.00	NA	-	-	no	-	-	-	-	-
33	Shekhar Verma	22-06-2026	1,25,000.00	1,25,000.00	NA	-	-	no	-	-	-	-	-
34	KNM & Partners	10-06-2026	1,20,77,420.00	36,15,595.00	NA	-	-	no	-	-	-	-	84,61,825.00
35	Exotica Condominium Owners Association	17-06-2026	39,50,85,718.00	-	NA	-	-	no	-	-	-	-	39,50,85,718.00
36	Ashwani Kumar Talwar	05-06-2026	38,61,368.00	-	NA	-	-	no	-	-	-	-	38,61,368.00
37	Rupali Shekhar Verma	21-06-2026	14,30,000.00	3,32,500.00	NA	-	-	no	-	-	-	-	10,97,500.00
38	Sai Vending Services	25-06-2026	2,23,943.00	2,23,943.00	NA	-	-	no	-	-	-	-	-
39	DHBVN-DHARUHERA	26-06-2026	28,65,05,038.00	-	NA	-	-	no	-	-	-	-	28,65,05,038.00
40	M/s A Z Interior	28-06-2026	3,22,678.00	3,22,678.00	NA	-	-	no	-	-	-	-	-
41	Manish Sharma (Parsvnath city cooperative Rehwas society maryadit, Ujjain, MP	01-06-2026	9,34,00,000.00	-	NA	-	-	no	-	-	-	-	9,34,00,000.00
42	Delhi Metro Rail Corporation LTD. Azadpur Metro Station Line 1	27-05-2026	94,56,06,744.00	-	NA	-	-	no	-	-	-	-	94,56,06,744.00
43	Janus Koncepts (Jai Sogani)	29-06-2026	17,11,686.00	15,09,450.00	NA	-	-	no	-	-	-	-	2,02,236.00
44	M/s Shifa Enterprises	30-06-2026	1,69,183.00	1,69,183.00	NA	-	-	no	-	-	-	-	-
45	Ashish Mathur (Advocate)	01-07-2026	8,60,160.00	2,51,850.00	NA	-	-	no	-	-	-	-	6,08,310.00
46	Sandeep Kumar Jain	02-07-2026	54,22,950.00	28,46,250.00	NA	-	-	no	-	-	-	-	25,76,700.00
47	Niranjan Jha	03-07-2026	3,11,108.00	-	NA	-	-	no	-	-	-	-	3,11,108.00
48	Pankaj Jha	03-07-2026	3,19,856.00	2,94,856.72	NA	-	-	no	-	-	-	-	24,999.28
49	Niranjan Jha Electrical Contractor	03-07-2026	4,90,761.00	-	NA	-	-	no	-	-	-	-	4,90,761.00
50	Unique Surveyors	04-07-2026	3,19,460.00	3,12,260.00	NA	-	-	no	-	-	-	-	7,200.00
51	Brijendra Kumar	05-07-2026	4,76,190.00	-	NA	-	-	no	-	-	-	-	4,76,190.00
52	Jyoti Kumari	06-07-2026	1,99,304.00	1,17,364.00	NA	-	-	no	-	-	-	-	81,940.00
53	Parmod Pal Singh, ACIT, Circle76(1)	06-07-2026	60,07,75,188.00	-	NA	-	-	no	-	-	-	-	60,07,75,188.00
54	Imran Saifi	07-07-2026	68,586.00	-	NA	-	-	no	-	-	-	-	68,586.00
55	Suman Yadav (Prop Suman Enterprise)	07-07-2026	46,46,423.00	-	NA	-	-	no	-	-	-	-	46,46,423.00
56	Sachin Kumar prop of Pragya Engineers	01-07-2026	15,57,116.00	-	NA	-	-	no	-	-	-	-	15,57,116.00
57	M/s Rasid Consturctions	08-07-2026	67,664.00	67,664.00	NA	-	-	no	-	-	-	-	-
58	Rajesh Kumar	11-07-2026	17,15,386.00	-	NA	-	-	no	-	-	-	-	17,15,386.00
59	Adv OP Sharma	20-06-2026	4,36,000.00	-	NA	-	-	no	-	-	-	-	4,36,000.00
60	Rakshita Pest Control Pvt. Ltd.	13-07-2026	1,89,601.00	1,72,601.00	NA	-	-	no	-	-	-	-	17,000.00
61	Rakshita Pest Control	13-07-2026	3,20,809.00	1,73,231.00	NA	-	-	no	-	-	-	-	1,47,578.00
62	M/S Bright Security Services	14-07-2026	5,68,774.00	5,68,774.00	NA	-	-	no	-	-	-	-	-
63	Mahendra Kusama	14-07-2026	1,79,472.00	1,79,472.00	NA	-	-	no	-	-	-	-	-
64	Nishi Enterprises	14-07-2026	42,336.00	864.00	NA	-	-	no	-	-	-	-	41,472.00
65	Vikram Kataria	14-07-2026	7,01,356.00	4,47,305.00	NA	-	-	no	-	-	-	-	2,54,051.00
66	Ganpati Interior	11-07-2026	23,08,868.00	-	NA	-	-	no	-	-	-	-	23,08,868.00
67	Anarok Property Consultants Private Limited	15-07-2026	10,50,497.00	-	NA	-	-	no	-	-	-	-	10,50,497.00
68	Sanjay Udeshi and Co. Advocates	15-07-2026	23,11,000.00	17,90,100.00	NA	-	-	no	-	-	-	-	5,20,900.00
69	Amit Jain	18-07-2026	3,56,518.00	3,08,250.00	NA	-	-	no	-	-	-	-	48,268.00
70	Faridabad Trading Engineers	18-07-2026	2,87,528.31	-	NA	-	-	no	-	-	-	-	2,87,528.31
71	Virender S Singh	19-07-2026	22,77,128.00	-	NA	-	-	no	-	-	-	-	22,77,128.00
72	Narender Singh	19-07-2026	75,715.00	-	NA	-	-	no	-	-	-	-	75,715.00
73	Himani Chandola, Varn roy, Bhurvi Roy Legal Heirs and substituted Decree Holders of late Sh.Sameer Roy	22-07-2026	29,11,078.43	-	NA	-	-	no	-	-	-	-	29,11,078.43
74	M/S JCC Communication Pvt. Ltd	07-07-2026	48,73,811.00	-	NA	-	-	no	-	-	-	-	48,73,811.00
75	Uphar Cable Industries Unit 2	23-07-2026	18,28,661.00	-	NA	-	-	no	-	-	-	-	18,28,661.00
76	Uphar Cable Industries	23-07-2026	6,61,433.00	-	NA	-	-	no	-	-	-	-	6,61,433.00
77	Uphar Internatinal Inc	23-07-2026	36,53,085.00	-	NA	-	-	no	-	-	-	-	36,53,085.00
78	Maharam	23-07-2026	1,88,798.00	-	NA	-	-	no	-	-	-	-	1,88,798.00
79	Priyansh Kalra	24-07-2026	26,10,000.00	26,10,000.00	NA	-	-	no	-	-	-	-	-
80	Abhay Kumar Sinha	27-07-2026	22,61,348.00	-	NA	-	-	no	-	-	-	-	22,61,348.00
81	Shiv Eint Udyog (Shivendra Prakash)	28-07-2026	23,50,733.00	-	NA	-	-	no	-	-	-	-	23,50,733.00
82	Manbe Enterprise	28-07-2026	79,98,769.00	-	NA	-	-	no	-	-	-	-	79,98,769.00
83	Naresh Kumar	28-07-2026	3,57,526.00	-	NA	-	-	no	-	-	-	-	3,57,526.00
84	D & A Enterprise	28-07-2026	3,23,466.00	-	NA	-	-	no	-	-	-	-	3,23,466.00
85	Sanjeev Kumar Sinha	28-07-2026	2,23,290.00	-	NA	-	-	no	-	-	-	-	2,23,290.00
86	M/s Rishab Credits Pvt. Ltd. Through its directors Vineet Aggarwal	28-07-2026	1,00,43,714.00	-	NA	-	-	no	-	-	-	-	1,00,43,714.00
87	Malik Contractor	29-07-2026	2,86,291.00	-	NA	-	-	no	-	-	-	-	2,86,291.00
88	Khushi Construction	29-07-2026	9,95,769.00	-	NA	-	-	no	-	-	-	-	9,95,769.00
89	Bhagwan Dass Arora and Company Private Limited	30-07-2026	68,79,218.00	-	NA	-	-	no	-	-	-	-	68,79,218.00
	Total		4,57,29,50,323.49	9,00,00,989.72	-	-	-	-	-	-	-	-	4,48,29,49,333.77

***Disclaimer**

The claims submitted by the Operational Creditors, other than Workmen, Employees and Government Authorities, have been collated and admitted on a provisional basis by the Resolution Professional ("RP") in discharge of the statutory functions under the Insolvency and Bankruptcy Code, 2016 ("Code/IBC") and the applicable provisions of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 ("CIRP Regulations"), including Regulation 13, for the limited purposes of verification and determination of the claims of the respective Operational Creditors and their treatment in the CIRP.

The admission of claims is based upon the claim forms, invoices, agreements, purchase orders, work orders, statements of account, correspondence and other documents, records and information presently made available to the RP. It is pertinent to note that the books of account, vendor-wise ledgers, contract records, invoice records, payment particulars, confirmations, reconciliations and other relevant records of the Corporate Debtor have been made available only partially and are presently subject to verification and reconciliation. Accordingly, the amounts reflected herein are provisional in nature and may, upon receipt of additional information, documents, records, confirmations or clarifications and upon completion of verification and reconciliation, be increased, reduced, modified, reclassified or rejected, in whole or in part.

The inclusion of any amount in the List of Claims shall not constitute a final determination or acknowledgment of the existence, validity, enforceability or quantum of the underlying debt, nor shall it constitute acceptance of any particular component of the claim, including principal, contractual interest, delayed payment charges, penal interest, damages, compensation, costs, expenses or any other amount. Each such component shall remain subject to verification against the underlying contractual documents, invoices, work orders, purchase orders, delivery records, completion certificates, correspondence, books of account, payment records and other relevant evidence, as well as applicable law.

Where any claim is based upon contractual disputes, disputed invoices, defective or incomplete supplies/services, quality or performance issues, debit notes, credit notes, counterclaims, set-offs, mutual dealings, retention amounts, liquidated damages, disputed transactions or other unresolved commercial matters, the amount admitted shall remain subject to further examination, verification and reconciliation. Any claim or component thereof which is contingent, disputed, uncrystallised or subject to adjudication before any court, tribunal, arbitral forum, statutory authority or other competent forum shall similarly remain subject to the outcome of such proceedings and any order or determination passed therein.

The RP reserves the right, at any stage of the CIRP, to call for and obtain additional contracts, agreements, purchase orders, work orders, invoices, delivery challans, completion certificates, statements of account, confirmations, correspondence, bank/payment records, reconciliations, tax records, legal opinions, expert opinions, judicial orders or any other supporting documents or information considered necessary for verification and determination of the claims. The RP further reserves the right to revise, modify, enhance, reduce, reclassify or reject any claim, in whole or in part, upon completion of such verification or upon receipt of any additional information, documents, evidence, judicial orders or other material relevant to the claim.

The admission of any claim shall not constitute an acknowledgment of liability by the Corporate Debtor, nor shall it constitute a final determination of the debt, default, quantum, contractual interest, penal interest, damages, compensation, costs, charges, priority or any other component of the claim. The admission shall also not prejudice or adversely affect any right, defence, remedy or contention available to the Corporate Debtor, RP, Committee of Creditors or any other stakeholder under the IBC or any other applicable law.

The amounts reflected herein are solely for the purposes contemplated under the CIRP and shall remain subject to further verification, reconciliation and determination in accordance with the IBC, CIRP Regulations, applicable laws, contractual terms, judicial pronouncements and orders/directions of the Hon'ble Adjudicating Authority or any other competent forum.

Accordingly, every claim reflected in the List of Claims in respect of Operational Creditors other than Workmen, Employees and Government Authorities shall be treated as provisional and subject to further verification, reconciliation, modification and determination in accordance with law, and no amount reflected herein shall be treated as final or conclusive merely by reason of its inclusion in the List of Claims.